

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/61(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SRI SRIDHAR BANERJEE VS BARDHAMAN INSTITUTE OF MEDICAL SCIENCE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1)</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. This matter is adjourned to **10.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**